

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SINGLE PRINCIPAL BENCH

ITEM No. 13
TA (Co. Act.)-03(PB)/2024

IN THE MATTER OF:

Grid Commercial Private Limited ... Petitioner/Applicant
Vs.
Deepkiran Engineers and Contractor Private ... Respondent
Limited

Order Rule 16(d) of the National Company Law Tribunal, 2016.

Order delivered on 05.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Rohit Dubey, Advocate
For the Respondent : Ms. Manjun Mundra, Adv. for R 1-3

ORDER

Ld. Counsel for the applicant appeared and sought time to
number an application as undertaken earlier.

At his request, list the matter **on 26.07.2024.**

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(RAMALINGAM SUDHAKAR)
PRESIDENT